NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. J. DEV ESTLWAAR

Course for petolioner 7

For Mls. Shirakumar &

P.C.S. for Respondent.

ORDER

Counsel for petitioner present and submitted that he has complied with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. PCS representing the respondent present and prayed time for his submissions. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)